

## **SUPREME COURT OF INDIA**

The Supreme Court Collegium has recommended the names of two Additional Judges of the High Court of Andhra Pradesh for appointment as permanent Judges of that High Court in the following terms:

- (i) Smt. Justice Venkata Jyothirmai Pratapa, and
- (ii) Shri Justice Venuthurumalli Gopala Krishna Rao.

On 16 May 2024, the Collegium of the High Court of Andhra Pradesh unanimously recommended the above-named Additional Judges for appointment as permanent Judges of that High Court.

As the views of the Chief Minister and the Governor of the State of Andhra Pradesh have not been received, the Department of Justice has forwarded the above recommendation by invoking para 14 of the Memorandum of Procedure which provides that if the comments of the State Constitutional authorities are not received within the prescribed time-frame, it should be presumed by the Minister of Law



and Justice that the Governor and the Chief Minister have nothing to add to the proposal and proceed accordingly.

In terms of the Memorandum of Procedure, the Judges of the Supreme Court conversant with the affairs of the High Court of Andhra Pradesh were consulted with a view to ascertain the suitability of the abovenamed Additional Judges for being appointed as permanent Judges.

A Committee of two Judges of the Supreme Court constituted by the Chief Justice of India in terms of the Resolution dated 26 October 2017 of the Supreme Court Collegium has assessed the judgments of the above-named Additional Judges.

With a view to assess the merit and suitability of the above-named Additional Judges for appointment as permanent Judges, the Collegium has scrutinized and evaluated the material placed on record including the opinion of the consultee-Judges and the report of the Judgment Assessment Committee.



Bearing in mind all aspects of the above proposal, the Collegium is of the view that (i) Smt Justice Venkata Jyothirmai Pratapa, and (ii) Shri Justice Venuthurumalli Gopala Krishna Rao, Additional Judges, are fit and suitable for being appointed as permanent Judges.

In view of the above, the Collegium resolves to recommend that

(i) Smt Justice Venkata Jyothirmai Pratapa, and (ii) Shri Justice

Venuthurumalli Gopala Krishna Rao, Additional Judges, be appointed
as permanent Judges of the High Court of Andhra Pradesh against the
existing vacancies.

(Dhananjaya Y Chandrachud), CJI

(Sanjiv Khanna), J

(B R Gavai), J

13 August 2024

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